

**IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &  
SESSIONS JUDGE  
Cause List Dated 23.09.2020**

| <u>MORNING SESSION</u>  |  |
|---|--|
| <ol style="list-style-type: none"><li>1. R.A.27/2014</li><li>2. R.A.3/2020</li><li>3. R.A 121/2017</li><li>4. R.A 141/2017</li><li>5. S.C 153/2016</li><li>6. S.C 71/2018</li><li>7. Crl. A 121/2018</li><li>8. Crl. R.P 75/2019</li><li>9. Crl. A 121/2019</li><li>10. Crl. Misc 1163/2020</li></ol> |  |
| <u>AFTERNOON SESSION</u>  |  |
| <ol style="list-style-type: none"><li>1. R. A 151/2017</li><li>2. M.A 7/2018</li><li>3. R. A 37/2020</li><li>4. A.A 10/2020</li><li>5. Crl Misc 12/2019</li><li>6. Crl Misc 1138/2020</li><li>7. Crl Misc 1096/2020</li><li>8. Crl Misc 1111/2020</li><li>9. Spl. C 86/2014</li></ol>                 |  |

  
23/9/20

**i Addl. District and Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.**

**NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 & 27.06.2020 issued by Hon'ble High court of Karnataka.**

**II Additional District & Session Court**  
**Bengaluru Rural District, Bengaluru**

Cause List – 23.09.2020

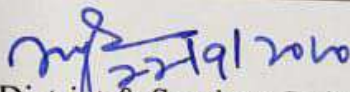
| <b>Sl No.</b>          | <b>Case No.</b>    | <b>Stage</b> |
|------------------------|--------------------|--------------|
| <b>Morning Session</b> |                    |              |
| 1                      | Spl. Case 192/2019 | Objection    |
| 2                      | Spl. Case 211/2020 | Objection    |
| 3                      | Crl Misc 1066/2020 | Objection    |
| 4                      | Crl Misc 1114/2020 | Objection    |
| 5                      | Crl Misc 1130/2020 | Objection    |
| 6                      | Crl Misc 1158/2020 | Objection    |
| 7                      | Crl Misc 1170/2020 | Objection    |
| 8                      | Crl Misc 1172/2020 | Objection    |
| 9                      | Crl Misc 1173/2020 | Objection    |
| 10                     | Spl. Case 81/2016  | For reply    |
| 11                     | Spl. Case 124/2017 | Hearing      |
| 12                     | Spl. Case 419/2017 | Hearing      |
| 13                     | Spl. Case 42/2018  | Hearing      |
| 14                     | Spl. Case 141/2019 | Hearing      |
| 15                     | Crl Misc 1153/2020 | Hearing      |
| 16                     | Spl. Case 228/2020 | Await Report |

| <b>Afternoon Session</b> |                    |                        |
|--------------------------|--------------------|------------------------|
| 17                       | Spl. Case 5/2013   | Evidenece              |
| 18                       | Spl. Case 13/2013  | Evidenece              |
| 19                       | Spl. Case 67/213   | Evidenece              |
| 20                       | Spl. Case 136/2013 | Evidenece              |
| 21                       | Spl. Case 138/2013 | Evidenece              |
| 22                       | Spl. Case 140/2013 | Evidenece              |
| 23                       | Spl. Case 164/2013 | Evidenece              |
| 24                       | Spl. Case 172/2013 | Evidenece              |
| 25                       | Spl. Case 173/2013 | Evidenece              |
| 26                       | Spl. Case 116/2017 | Evidenece              |
| 27                       | Spl. Case 31/2018  | Evidenece              |
| 28                       | Crl Misc 1082/2020 | Order                  |
| 29                       | Crl Misc 1137/2020 | Order                  |
| 30                       | Spl. Case 154/2013 | Judgment               |
| 31                       | Cr No. 65/2020     | Objection<br>(Advance) |
| 32                       | Spl. Case 454/2019 | Objection<br>(Advance) |

Note: Other cases are adjoured as per direction of  
Hon'ble HCK

**THE LIST OF CASES POSTED BEFORE THE  
VI ADDL.DISTRICT & SESSIONS JUDGE  
CAUSE LIST DATED 23-09-2020**

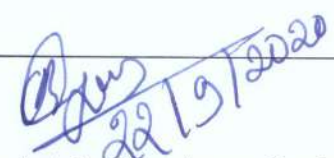
| <b>MORNING SESSION</b>  |  |
|---|--|
| <b>CIVIL CASES</b>  | <b>CRIMINAL CASES</b>  |
| <p><b><u>FOR HEARING</u></b><br/>1. R.A.20/2019</p> <p><b><u>FOR ARGUMENTS</u></b><br/>2. R.A.110/2018<br/>3. R.A.8/2019<br/>4. M.A.38/2019</p> <p><b><u>FOR AWAIT TCR</u></b><br/>5. R.A.97/2018</p> | <p><b><u>FOR EVIDENCE</u></b><br/>1. SC.190/2013<br/>2. SC. 198/2014<br/>3. SC.10/2017<br/>4. SC.114/2017<br/>5. SC.230/2018</p> <p><b><u>FOR ORDER</u></b><br/>6. CRL.MISC.1118/2020<br/>7. CRL.MISC.1135/2020<br/>8. CRL.MISC.1159/2020</p> <p><b><u>FOR DEFENCE EVIDENCE</u></b><br/>9. SC.86/2013</p> <p><b><u>FOR CHARGE</u></b><br/>10. SC.18/2020</p>   |
| <b>AFTERNOON SESSION</b>  |  |
| <b>CIVIL CASES</b>  | <b>CRIMINAL CASES</b>  |
| <p><b><u>FOR STEPS</u></b><br/>6. R.A..238/2020<br/>7. P &amp; SC.51/2020</p> <p><b><u>FOR CROSS OF P.W.</u></b><br/>8. M.C.102/2020</p> <p><b><u>FOR OBJECTIONS</u></b><br/>9. R.A.19/2019</p>       | <p><b><u>FOR HEARING</u></b><br/>11. SC.246/2018</p> <p><b><u>FOR ARGUMENTS</u></b><br/>12. CRL.A.41/2019<br/>13. CRL.A.90/2019<br/>14. CRL.MISC.1133/2020</p> <p><b><u>FOR FURTHER ARGUMENTS</u></b><br/>15. CRL.MISC.1054/2020</p> <p><b><u>FOR HBC</u></b><br/>16. SC.190/2019<br/>17. SC.239/2019<br/>18. SC.309/2019</p> <p><b><u>FOR OBJECTIONS</u></b><br/>19. CRL.MISC.1178/2020</p> <p><b><u>FOR OFFICE OBJECTIONS</u></b><br/>20. CRL.MISC.1182/2020</p> <p><b><u>FOR AWAIT TCR.</u></b><br/>21. CRL.A.98/2018</p> |

  
 VI Additional District & Sessions Judge,  
 Bengaluru Rural District,  
 Bengaluru.

NOTE: 1. All Advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka

**IN THE COURT OF CHENNAPPA GOUDA**  
**7<sup>TH</sup> ADDL.DISTRICT AND SESSIONS JUDGE**  
**CAUSE LIST DATED: 23/09/2020**

| <b><u>MORNING SESSIONS:</u></b>  | <b><u>AFTERNOON SESSIONS</u></b>  |
|--|---|
| <p><b><u>ARGUMENTS:</u></b></p> <ol style="list-style-type: none"><li>1) M.A. 4/2004</li><li>2) R.A. 110/2014</li><li>3) R.A. 111/2014</li><li>4) M.V.C. 265/2015</li></ol> <p><b><u>Await Summons:</u></b></p> <ol style="list-style-type: none"><li>1) M.A. 50/2019</li></ol> <p><b><u>Further Argumetns:</u></b></p> <ol style="list-style-type: none"><li>1) R.A. 47/2016</li><li>2) M.A. 33/2016</li></ol> <p><b><u>Evidence:</u></b></p> <ol style="list-style-type: none"><li>1) SC 80/2013</li><li>2) SC 191/2013</li><li>3) SC 189/2015</li></ol> <p><b><u>Objections:</u></b></p> <ol style="list-style-type: none"><li>1) CrI.Misc. 1143/2020</li><li>2) CrI.Misc. 1165/2020</li><li>3) M.C. 14/2020</li><li>4) M.C. 258/2020</li><li>5) M.C. 23/2020</li></ol> | <p><b><u>ARGUMENTS:</u></b></p> <ol style="list-style-type: none"><li>1) SC 299/2013</li><li>2) CrI.A 54/2017</li><li>3) CrI.A 19/2018</li><li>4) CrI.A 20/2018</li><li>5) CrI.A 73/2018</li><li>6) CrI.A 111/2018</li><li>7) CrI.A 151/2018</li><li>8) CrI.A. 49/2019</li></ol> <p><b><u>Order:</u></b></p> <ol style="list-style-type: none"><li>1) R.A. 52/2017</li><li>2) SC 267/2011</li></ol> <p><b><u>Custody matters:</u></b></p> <ol style="list-style-type: none"><li>1) SC 26/2015</li></ol> <p><b><u>To hear:</u></b></p> <ol style="list-style-type: none"><li>1) SC 70/2016</li><li>2) CrI.Misc. 1120/2020</li><li>3) CrI.Misc. 1152/2020</li></ol> <p><b><u>Judgment:</u></b></p> <ol style="list-style-type: none"><li>1) CrI.A 61/2019</li></ol> |

  
7<sup>th</sup> Addl.District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

**Note:** 1. All Advocates are requested to strictly follow SOP  
dated:27/8/2020 issued by Hon'ble High Court of Karnataka.